

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 A.M 28/5/2018

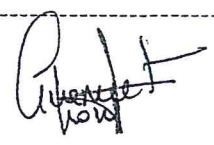
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/346/IB/2018
NAME OF THE PETITIONER(S) : LAQSHYA HYDERABAD AIRPORT MEDIA PVT LTD
NAME OF THE RESPONDENT(S) : UNIVERCELL TELECOMMUNICATIONS IND P LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

GURMEET KOUR
For
R&P Partners

For Respondent



ORDER

Counsel for petitioner called but was absent. Counsel representing the respondent present and filed vakalat. He prayed for time to file counter. Time is enlarged at request. Put up on 15.06.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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